

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

**ORIGINAL APPLICATION NO.170/00273/2020
AND
MISCELLANEOUS APPLICATION NO.170/00233/2020**

DATED THIS THE 21st DAY OF OCTOBER, 2020

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

(On video conference from Central Administrative Tribunal, Bangalore Bench at Bangalore)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

(On video conference from Central Administrative Tribunal, Bangalore Bench at Bangalore)

Seetharam Rao B.V.

S/o Venkateshaiah

Aged about 64 years

Formerly working as Junior Manager

KIOCL Ltd.

Residing at "Sumukha"

Indira Nagara, Koppa - 577126

Chikmagalur District.

....Applicant

(By Advocate Shri Vishwanath Bhat - through video conference)

Vs.

1. KIOCL Ltd.

II Block, Koramangala

Bengaluru-560 034

Represented by its Chairman cum
Managing Director.

2. The General Manager (HR)

KIOCL Ltd.

II Block, Koramangala

Bengaluru-560 034.

.....Respondents

(By Advocate Shri M.V.Rao – through video conference)

O R D E R (ORAL)**PER: SURESH KUMAR MONGA, MEMBER (J)**

After arguing the matter for some time, learned counsel for the applicant wishes to withdraw the Original Application as well as the Miscellaneous Application No.233/2020 with liberty to file afresh with better particulars.

2. In view of the above, the Original Application as well as the Miscellaneous Application No.233/2020 are dismissed as withdrawn with liberty as aforesaid.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

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